

Designs of Hooghly River Bridge

5209. SHRI DEVEN SEN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Hooghly River Bridge Commissioner's instead of inviting designs from the designers, have asked the contractors to provide their design ; and

(b) whether it is also a fact that criticisms have been made that a high level bridge on piers would be a calculated risk which could have been eliminated by advanced Cantilever bridge and that the 1500 ft. span between the two piers is not enough ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) and (b). The requisite information is being collected from the State Government, who are primarily concerned with the project, and will be laid on the Table of the Sabha in due course.

Particulars of Members of the Technical Committee Set up for Hooghly River Bridge

5210. SHRI DEVEN SEN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the number of members of the Technical Committee set up for the Hooghly River Bridge ; and

(b) their names, designations and technical qualifications ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) and (b). The requisite information is being collected from the State Government who are primarily concerned with the project and will be laid on the Table of the Sabha in due course.

Expenditure on Foreign Visits of Ministers

5211. SHRI BHARAT SINGH CHAUHAN : Will the Minister of FINANCE be pleased to state :

(a) the names of Union Ministers who have visited foreign countries during this

year and the amount spent individual-wise and foreign exchange allowed in each case ; and

(b) the purpose of each visit ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The information is being collected and will be laid on the Table of the House as soon as it is available.

Action Against Industrial Houses under Monopolies Act

5212. SHRI SHIVA CHANDRA JHA : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether Government have taken any action against any industrial house up till now under the Monopolies and Restrictive Trade Practices Act ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) to (c). The question of action being taken against the undertakings which violated the provisions of the Monopolies and Restrictive Trade Practices Act is under examination.

राजस्थान में सीमा सड़कों के निर्माण में घोटाला

5213. श्री झोंकार लाल बेरवा : क्या पोतपरिवहन तथा परिवहन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राजस्थान में सीमा सड़कों के निर्माण में 2.5 करोड़ रुपये के घोटाले का पता लगाया है ।

(ख) क्या निमित्त की जाने वाली सड़कों की लम्बाई के लक्ष्य प्राप्त नहीं किये गये हैं, और

(ग) यदि हां, तो पूर्व निर्धारित कार्यक्रम के अनुसार कितनी लम्बी सड़कों का निर्माण किया जाना था तथा किन-किन स्थानों पर ये सड़कें निर्मित की जानी थी, तथा वस्तुतः